NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 473/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: M/s. Alchemy Capital Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Siddharth

Petitioner

m

COMMON ORDER

C.S.P. NO. 472/230-232/NCLT/MB/MAH/2017 C.S.P. NO. 473/230-232/NCLT/MB/MAH/2017 C.S.P. NO. 474/230-232/NCLT/MB/MAH/2017

- Ld. Representative of the Petitioner is present. Dy. Registrar of Companies is also present.
- On the request of the Petitioner, adjourned to 24th November, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 10.11.2017

vkr

M.K. Shrawat Member (Judicial)